

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No.ECI/PN/45/2024

Dated:10th April, 2024

PRESS NOTE

Subject: General Election to Lok Sabha, 2024 - Conduct of Poll in 29-Betul (ST) Parliamentary Constituency of Madhya Pradesh adjourned due to death of contesting candidate of Bahujan Samaj Party, a recognised National Party -reg.

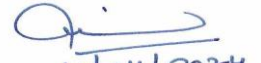
The Commission has announced general election to Lok Sabha, 2024 on 16th March, 2024 wherein election from 29-Betul (ST) PC of Madhya Pradesh was to be held in 2nd Phase of Election whereby Notification was issued on 28th March, 2024 and Last date for withdrawal of candidature was on 8th April, 2024. The contesting candidate of Bahujan Samaj Party, a recognised National Party, died on 9th April, 2024 and the election was adjourned under Section 52 of the Representation of the People Act, 1951 by Returning Officer of 29-Betul (ST) of Madhya Pradesh.

2. The Commission has decided to hold the adjourned poll in 29-Betul (ST) PC of Madhya Pradesh in 3rd Phase of General Election to Lok Sabha, 2024.

Schedule for the adjourned poll in 29-Betul(ST) PC of Madhya Pradesh is as follows:

SCHEDULE FOR ADJOURNED POLL	
Poll Events	Schedule
Date of Issue of Gazette Notification	12th April, 2024 (Friday)
Last Date of making nominations of the candidate sponsored by Bahujan Samaj Party only.	19th April, 2024 (Friday)
Date for Scrutiny of Nominations of the candidate sponsored by Bahujan Samaj Party only.	20th April, 2024 (Saturday)
Last Date for Withdrawal of candidatures of the candidate sponsored by Bahujan Samaj Party only.	22nd April, 2024 (Monday)

Date of Poll	7th May, 2024 (Tuesday)
Date of Counting	4th June, 2024 (Tuesday)
Date before which election shall be completed	6th June, 2024 (Thursday)


10/04/2024

(SANJEEV KUMAR PRASAD)
SECRETARY